

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 333 OF 2016 &
IA NO. 711 OF 2016**

Dated: 4th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

JSW Steel Ltd.	Appellant(s)
Vs.		
Karnataka Electricity Regulatory Commission	Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya

Counsel for the Respondent(s) : ----

ORDER

Issue notice on the Appeal as well as on the I.A. No. 711 of 2016 (Appl. for stay) to the Respondents returnable on 18.01.2017. Dasti, in addition, is permitted.

List the matter on **18.01.2017.** Tag to Appeal No. 322 of 2016.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt